



2026:AHC:41442

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 5480 of 2026

Smt. Gayatri Devi

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amit Saxena
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Order on Civil Misc. Correction Application No.1 of 2026:-

1. Heard learned counsel for the applicant and perused the records.
2. The present application has been filed to make necessary corrections in the judgement and order dated February 18, 2026.
3. While going through the aforesaid order it transpires that certain facts were not disclosed before this Court at the time when aforesaid judgement was delivered.
4. In this view of the matter, the Court is of the opinion that the matter should be heard fresh hence the order dated 18.02.2026 is recalled.
5. The matter is directed to be listed again as fresh on 19.03.2026 for further hearing.

(Prakash Padia,J.)

February 24, 2026

Swati